

ITEM NO.13

Virtual Court No.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.470/2020

MAHUA MOITRA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 13-04-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

By Courts Motion, AOR

For Petitioner(s) Ms. Mahua Moitra, Petitioner-in-Person

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. B.V. Balaram Das, AOR

UPON hearing the Court made the following
O R D E R

The writ petition is dismissed.

As a sequel to the above, pending interlocutory applications,
if any, stand disposed of.

(SANJAY KUMAR-II)
AR-cum-PS

(MUKESH NASA)
Court Master

(VIRENDER SINGH)
Branch Officer